

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 14/MP/2013**

**Sub:** Petition under Section 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding and Articles 12 and 17 of the Power Purchase Agreement dated 07.08.2007 executed between Sasan Power Limited and the procurers for compensation due to unprecedented, unforeseen and uncontrollable depreciation of the Indian Rupee.

**Petition No. 21/MP/2013**

**Sub:** Petition under Section 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding and articles 13 and 17 of the Power Purchase Agreement dated 7.8.2007 executed between Sasan Power Limited and the Procurers for compensation due to change in Law during the Construction Period.

Date of Hearing : 9.5.2013

Coram : Dr. Pramod Deo. Chairperson  
Shri V. S. Verma, Member  
Shri M. Deena Dayalan, Member  
Shri A. S. Bakshi, Member (E.O.)

Petitioner : Sasan Power Limited, Mumbai

Respondents: : MP Power Management Company Ltd. & Others

Parties present : Shri Amit Kapur, Advocate SPL,  
Shri Vishrov Mukherjee, Advocate SPL  
Shri P.Venkatarao, SPL  
Shri N. K. Deo, SPL  
Shri Raj Verma, SPL  
Shri M.G. Ramachandran, Advocate, HPGCL  
Shri Chirag Kher, Advocate HPGCL  
Shri G. Umapathy, Advocate MPPMCL  
Shri Daleep Dhayani Advocate, UPPCL  
Shri B.Parida, UPPCL  
Shri R.S.Johri, MPPMCL  
Shri Haridas Maity, BYPL  
Shri T.P.S. Bawa, PSPCL  
Shri Sandeep Somisttty,

## **Record of Proceedings**

Learned counsels for the MPPMCL, PSPCL, HPPC and parties present have requested to grant time to file replies of the petitions, which was allowed.

2. The Commission directed the respondents to file their replies by 1.6.2013 with an advance copy to the petitioner, who may file its rejoinder, if any, on or before 4.6.2013.

3. The petitions shall be listed for hearing on 6.6.2013.

**By order of the Commission**

**SD/-**

**(T. Rout)  
Joint Chief Legal**